

...(व्यवधान)... सरकार नहीं चाहती कि चर्चा हो ...(व्यवधान)... मैं आपकी अनुमति से बोल रहा हूँ ...(व्यवधान)... यह सत्ताधारी दल है ...(व्यवधान)... सत्ताधारी दल नहीं चाहता ...(व्यवधान)... सरकार गम्भीर नहीं है ...(व्यवधान)...

श्री सभापति : आप सब लोग बैठ जाइए, प्लीज ...(व्यवधान)... आप सब लोग बैठ जाइए ...(व्यवधान)... Please. ...(Interruptions)... Hon. Members, this is Question Hour. ...(Interruptions)... Please allow the questions to be put and answered. ...(Interruptions)... भाई सब बैठ जाइए ...(व्यवधान)... I appeal to the hon. Members to sit down and allow the Question Hour to proceed. ...(Interruptions)...

श्री आनन्द शर्मा : माननीय सभापति जी, मैंने कोई ऐसी बात नहीं कही है ...(व्यवधान)... मैंने तो आरम्भ से आग्रह किया था ...(व्यवधान)... इसी सदन के अंदर प्रधान मंत्री जी ने आश्वासन दिया था कि ...(व्यवधान)... उसका स्पष्टीकरण कोई और मंत्री नहीं दे सकता है ...(व्यवधान)... प्रधान मंत्री आकर बता सकते हैं ...(व्यवधान)...

श्री सभापति : शर्मा साहब बैठ जाइए ...(व्यवधान)... Please sit down. ...(Interruptions)... आप सब बैठ जाइए ...(व्यवधान)...

The House is adjourned till 2.00 P.M.

The House then adjourned at nineteen minutes past twelve of the clock.

*The House reassembled at two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

WRITTEN ANSWERS TO STARRED QUESTIONS

Dissemination of information relating to the spread of HIV/AIDS

*291. SHRI AVINASH PANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of schemes or programmes being formulated/implemented by Government for the dissemination of information relating to the spread of HIV/AIDS;

(b) whether any measures have been taken to disseminate information among the youth and adolescents in a targeted manner; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Multimedia campaigns are planned on mass media supported by outdoor media such as hoardings, bus panels, information kiosks, folk performances and exhibition vans to create awareness on HIV/AIDS and promoting services/facilities across the country. At the inter-personal level, training and sensitization programmes for Self-Help Groups, Anganwadi workers, ASHA, members of Panchayati Raj Institutions

and other key stakeholders are also planned to spread awareness about treatment and other facilities. In addition, Vulnerabilities of High Risk Groups including Commercial Sex Workers (CSW), Men having Sex with Men (MSM), Injecting Drug Users (IDU) and also truck drivers and migrants are specifically addressed through behavior change communication programmes implemented as part of Targeted Intervention projects.

(b) and (c) Yes, Sir.

To disseminate information among youth and adolescents, two programmes are being implemented through States. The details of the programmes are as follows:

Red Ribbon Clubs (RRCs): To address the vulnerabilities of college going youth, Red Ribbon Clubs are formed in colleges. They encourage peer to peer messaging on HIV prevention and provide a safe space for young people to seek clarification to their doubts and on myths surrounding HIV/AIDS. The RRCs also promote voluntary blood donation among youth.

Adolescence Education Programme (AEP): This programme is implemented in secondary and senior secondary schools to build up life skills of adolescents to cope with the physical and psychological changes associated with growing up and to enable them to protect themselves from HIV/AIDS/STI. Under the programme, sixteen (16) hours sessions are scheduled during the academic sessions in classes IX and XI. The State AIDS Control Societies have further adapted the modules after state consultations with stakeholders, such as NGOs, Academicians, psychologists and parent-teacher bodies.

Encroachment of defence land

*292. SHRI DEVENDER GOUD T.: Will the Minister of DEFENCE be pleased to state:

(a) the details of defence (Army, Air Force, Navy, Ordnance Factory, etc.) land in the country, State-wise;

(b) whether it is a fact that nearly 18 lakh acres of defence land is under encroachment;

(c) if so, the details of each encroachment, State-wise;

(d) the steps taken to clear the encroachment; and

(e) how much land, in the last three years, the Ministry has been able to clear from the hands of encroachers, with a particular reference to Andhra Pradesh and Telangana ?